



सत्यमेव जयते

PARLIAMENT OF INDIA
RAJYA SABHA

STATISTICAL INFORMATION RELATING TO QUESTIONS

240th
Session

18th July to 12th August, 2016



RAJYA SABHA SECRETARIAT
NEW DELHI

Hindi version of this Publication is also available



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RAJYA SABHA SECRETARIAT
NEW DELHI

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PREFACE

This Pamphlet contains statistical information relating to notices of Questions received during the Two Hundred and Fortieth Session of the Rajya Sabha and disposal thereof. There are eleven statements containing various kinds of information which have been compiled from statistics relating to Questions dealt with during the Session. Statement-X contains some figures showing, at a glance, certain important features pertaining to Questions.

NEW DELHI;
3 October, 2016
Asvina 11, 1938 (Saka)

SHUMSHER K. SHERIFF,
Secretary-General

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STATEMENT-I

*Statement showing the notices of Starred and Unstarred
Questions received, Group-wise*

GROUP-I

Coal; Drinking Water and Sanitation; Environment, Forest and Climate Change; New and Renewable Energy; Mines; Panchayati Raj; Planning; Power; Road Transport and Highways; Rural Development; Shipping; Water Resources, River Development and Ganga Rejuvenation. 1368

GROUP-II

Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy (AYUSH); Civil Aviation; Corporate Affairs; Defence; Finance; Health and Family Welfare; Minority Affairs; Youth Affairs and Sports. 1364

GROUP-III

Commerce and Industry; Culture; Heavy Industries and Public Enterprises; Home Affairs; Labour and Employment; Micro, Small and Medium Enterprises; Petroleum and Natural Gas; Steel; Tourism; Tribal Affairs. 1329

GROUP-IV

Prime Minister; Atomic Energy; Development of North Eastern Region; Earth Sciences; External Affairs; Housing and Urban Poverty Alleviation; Human Resource Development; Information and Broadcasting; Personnel, Public Grievances and Pensions; Science and Technology; Skill Development and Entrepreneurship; Social Justice and Empowerment; Space; Statistics and Programme Implementation; Urban Development; Women and Child Development. 1369

GROUP-V

Agriculture and Farmers Welfare; Chemicals and Fertilizers; Communications; Consumer Affairs, Food and Public Distribution; Electronics and Information Technology; Food Processing Industries; Law and Justice; Parliamentary Affairs; Railways; Textiles. 1415

TOTAL:

6845

STATEMENT-II

Statement showing the notices of Starred and Unstarred Questions received, sitting-wise

| Sl. No. | Date of sitting | Notices of Starred Questions received | Notices of Unstarred Questions received | Total notices received | Notices received in Hindi |
|---------|-----------------|---------------------------------------|---|------------------------|---------------------------|
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. | 18.07.2016 | 155 | 98 | 253 | 43 |
| 2. | 19.07.2016 | 144 | 90 | 234 | 41 |
| 3. | 20.07.2016 | 123 | 65 | 188 | 29 |
| 4. | 21.07.2016 | 154 | 106 | 260 | 37 |
| 5. | 22.07.2016 | 143 | 108 | 251 | 42 |
| 6. | 25.07.2016 | 178 | 112 | 290 | 59 |
| 7. | 26.07.2016 | 202 | 94 | 296 | 57 |
| 8. | 27.07.2016 | 217 | 129 | 346 | 78 |
| 9. | 28.07.2016 | 213 | 142 | 355 | 85 |
| 10. | 29.07.2016 | 232 | 141 | 373 | 88 |
| 11. | 01.08.2016 | 252 | 155 | 407 | 100 |
| 12. | 02.08.2016 | 271 | 138 | 409 | 72 |
| 13. | 03.08.2016 | 226 | 149 | 375 | 77 |
| 14. | 04.08.2016 | 201 | 150 | 351 | 79 |
| 15. | 05.08.2016 | 222 | 152 | 374 | 97 |
| 16. | 08.08.2016 | 266 | 152 | 418 | 111 |
| 17. | 09.08.2016 | 281 | 144 | 425 | 74 |
| 18. | 10.08.2016 | 273 | 147 | 420 | 88 |
| 19. | 11.08.2016 | 250 | 153 | 403 | 94 |
| 20. | 12.08.2016 | 260 | 157 | 417 | 83 |
| | TOTAL: | 4263 | 2582 | 6845 | 1434 |

STATEMENT-III

Abstract showing the disposal of notices of Starred and Unstarred Questions

| Category of Questions | Notices received | Admitted | Admitted by clubbing | Notices declubbed | Disallowed | Lapsed | Returned | Withdrawn | Cancelled |
|-----------------------|------------------|----------|----------------------|-------------------|------------|--------|----------|-----------|-----------|
| Starred | 4263 | 300 | - | 26 | 586 | 1514 | 17 | 1 | 7 |
| Unstarred | 2582 | 3101+ | 245++ | 12 | 257 | 776 | - | - | 3 |
| TOTAL: | 6845 | 3401 | 245 | 38 | 843 | 2290 | 17 | 1 | 10 |

+ Includes 1654 notices of Starred Questions admitted as Unstarred Questions.

++ Includes 158 notices of Starred Questions admitted as Unstarred Questions by clubbing.

STATEMENT-IV

Abstract showing the notices (Starred and Unstarred) received in respect of each Ministry/Department and their disposal

(Figures shown in brackets indicate the notices of Questions received in Hindi)

| Sl. No. | Name of Ministry/Department | Notices received | Admitted | | Admitted by clubbing | Notices de-clubbed | Dis-allowed | Lapsed | Returned/Withdrawn/Cancelled | Starred Questions orally answered | No. of Supplementaries asked |
|---------|---|------------------|----------|-----------|----------------------|--------------------|-------------|---------|------------------------------|-----------------------------------|------------------------------|
| | | | Starred | Unstarred | | | | | | | |
| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 |
| 1. | Prime Minister | 11(4) | - | 1(0) | - | - | 3(3) | 7(1) | - | 1 | 1 |
| 2. | Agriculture and Farmers Welfare | 344(85) | 12(4) | 166(43) | 20(2) | - | 26(3) | 120(33) | - | 3 | 15 |
| 3. | Atomic Energy | 49(5) | 1(1) | 29(1) | - | - | 11(3) | 8(0) | - | - | - |
| 4. | Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) | 49(11) | 2(0) | 29(7) | 3(2) | - | 4(0) | 11(2) | - | - | - |
| 5. | Chemicals and Fertilizers | 92(22) | 3(0) | 34(8) | 2(0) | 2(0) | 7(3) | 43(11) | 1(0) | 2 | 10 |
| 6. | Civil Aviation | 173(41) | 9(2) | 86(24) | 9(0) | - | 16(2) | 51(13) | 2(0) | 6 | 28 |
| 7. | Coal | 85(23) | 6(1) | 42(8) | 2(1) | - | 12(6) | 23(7) | - | 3 | 10 |
| 8. | Commerce and Industry | 232(42) | 14(2) | 86(14) | 6(1) | 5(4) | 24(0) | 97(21) | - | 2 | 10 |
| 9. | Communications | 124(30) | 4(0) | 55(16) | 4(1) | 1(0) | 12(1) | 47(12) | 1(0) | 1 | 3 |
| 10. | Consumer Affairs, Food and Public Distribution | 193(39) | 11(2) | 84(21) | 14(0) | 2(0) | 9(1) | 73(15) | - | - | - |

| | | | | | | | | | | | |
|-----|---|----------|-------|---------|-------|------|--------|---------|------|----|----|
| 11. | Corporate Affairs | 38(3) | 2(0) | 10(2) | 1(0) | - | 13(1) | 12(0) | - | - | - |
| 12. | Culture | 88(21) | 2(1) | 48(10) | 1(0) | - | 10(1) | 27(9) | - | - | - |
| 13. | Defence | 171(35) | 6(0) | 77(20) | 10(3) | - | 27(2) | 47(10) | 4(0) | 4 | 13 |
| 14. | Development of North Eastern Region | 14(1) | - | 9(0) | - | - | - | 5(1) | - | - | - |
| 15. | Drinking Water and Sanitation | 113(28) | 5(1) | 46(11) | 4(2) | 4(0) | 19(8) | 35(6) | - | 3 | 9 |
| 16. | Earth Sciences | 31(2) | 2(0) | 17(2) | 1(0) | - | - | 11(0) | - | - | - |
| 17. | Electronics and Information Technology | 58(6) | 3(1) | 18(3) | 1(0) | - | 8(0) | 28(2) | - | - | - |
| 18. | Environment, Forest and Climate Change | 256(57) | 12(3) | 111(22) | 14(4) | - | 41(7) | 78(21) | - | 4 | 12 |
| 19. | External Affairs | 182(29) | 6(2) | 91(14) | 6(1) | 1(0) | 31(8) | 47(4) | - | 1 | 5 |
| 20. | Finance | 438(57) | 20(5) | 211(30) | 9(1) | 1(1) | 44(6) | 149(14) | 4(0) | 10 | 35 |
| 21. | Food Processing Industries | 33(6) | - | 11(3) | 3(0) | - | 1(0) | 18(3) | - | - | - |
| 22. | Health and Family Welfare | 390(82) | 17(1) | 160(37) | 13(3) | 1(0) | 45(9) | 147(32) | 7(0) | 5 | 20 |
| 23. | Heavy Industries and Public Enterprises | 40(7) | 1(0) | 23(5) | - | - | 3(2) | 13(0) | - | - | - |
| 24. | Home Affairs | 405(86) | 23(5) | 171(34) | 14(3) | 5(1) | 39(9) | 153(34) | - | 7 | 27 |
| 25. | Housing and Urban Poverty Alleviation | 84(14) | 3(0) | 37(4) | 3(0) | 1(0) | 17(4) | 23(6) | - | 1 | 1 |
| 26. | Human Resource Development | 351(116) | 16(3) | 162(58) | 7(2) | 1(0) | 62(18) | 103(35) | - | 6 | 30 |
| 27. | Information and Broadcasting | 60(12) | 4(1) | 29(9) | - | - | 7(1) | 20(1) | - | - | - |
| 28. | Labour and Employment | 171(37) | 9(1) | 84(15) | 6(1) | - | 10(5) | 62(15) | - | - | - |

| 1 | 2 | 3 | 4 | 5 | 6 | 7 | 8 | 9 | 10 | 11 | 12 |
|-----|---|---------|-------|---------|-------|------|-------|---------|------|----|----|
| 29. | Law and Justice | 160(29) | 8(3) | 55(11) | 13(1) | - | 25(3) | 57(11) | 2(0) | 2 | 2 |
| 30. | Micro, Small and Medium Enterprises | 45(8) | 1(0) | 17(4) | 3(0) | 1(0) | 1(1) | 22(3) | - | - | - |
| 31. | Mines | 18(6) | 2(1) | 6(3) | 1(0) | - | - | 9(2) | - | 1 | 5 |
| 32. | Minority Affairs | 45(6) | 0(0) | 18(2) | 0(0) | - | 7(0) | 18(4) | 2(0) | - | - |
| 33. | New and Renewable Energy | 86(9) | 3(0) | 32(3) | 5(0) | - | 7(0) | 39(6) | - | 1 | 5 |
| 34. | Panchayati Raj | 36(12) | 1(1) | 17(4) | 1(0) | - | 4(0) | 13(7) | - | - | - |
| 35. | Parliamentary Affairs | 6(1) | - | 1(0) | - | - | 2(0) | 3(1) | - | - | - |
| 36. | Personnel, Public Grievances and Pensions | 74(6) | 5(1) | 31(3) | 1(0) | - | 14(0) | 23(2) | - | 1 | - |
| 37. | Petroleum and Natural Gas | 138(26) | 4(1) | 68(17) | 1(0) | - | 20(1) | 45(7) | - | - | - |
| 38. | Planning | 41(7) | 2(0) | 15(4) | 3(1) | - | 3(0) | 18(2) | - | - | - |
| 39. | Power | 165(34) | 6(1) | 80(19) | 9(1) | - | 29(4) | 41(9) | - | 3 | 11 |
| 40. | Railways | 334(85) | 18(4) | 174(47) | 14(1) | 1(0) | 21(4) | 102(29) | 4(0) | 2 | 8 |
| 41. | Road Transport and Highways | 195(48) | 7(3) | 87(16) | 8(1) | 4(0) | 31(6) | 57(21) | 1(1) | 2 | 7 |
| 42. | Rural Development | 146(32) | 3(1) | 77(17) | 10(3) | 2(0) | 25(2) | 29(9) | - | 2 | 10 |
| 43. | Science and Technology | 33(7) | 1(0) | 13(5) | - | - | 2(0) | 17(2) | - | - | - |
| 44. | Shipping | 74(3) | 4(0) | 41(2) | 4(0) | - | 4(0) | 21(1) | - | 1 | 5 |
| 45. | Skill Development and Entrepreneurship | 74(12) | 4(0) | 35(8) | 1(0) | 1(0) | 7(1) | 26(3) | - | - | - |

| | | | | | | | | | | | |
|---------------|---|-------------------|----------------|------------------|----------------|--------------|-----------------|------------------|--------------|-----------|------------|
| 46. | Social Justice and Empowerment | 92(28) | 5(1) | 33(7) | 2(0) | - | 22(11) | 30(9) | - | 1 | 5 |
| 47. | Space | 13(1) | - | 8(1) | - | - | 3(0) | 2(0) | - | - | - |
| 48. | Statistics and Programme Implementation | 23(2) | 1(1) | 7(1) | - | - | 10(0) | 5(0) | - | - | - |
| 49. | Steel | 29(8) | 2(1) | 14(3) | 1(0) | - | 1(1) | 11(3) | - | 1 | 5 |
| 50. | Textiles | 71(7) | 1(0) | 42(4) | 4(0) | - | 3(0) | 21(3) | - | 1 | 5 |
| 51. | Tourism | 109(23) | 2(2) | 50(9) | 2(0) | - | 9(0) | 46(12) | - | - | - |
| 52. | Tribal Affairs | 72(14) | 2(1) | 33(7) | - | 1(1) | 10(1) | 26(4) | - | - | - |
| 53. | Urban Development | 148(35) | 7(1) | 68(17) | 4(1) | 2(0) | 26(10) | 41(6) | - | - | - |
| 54. | Water Resources, River Development and Ganga Rejuvenation | 153(54) | 9(5) | 64(20) | 4(2) | - | 27(12) | 49(15) | - | 2 | 10 |
| 55. | Women and Child Development | 130(21) | 5(1) | 59(9) | 1(0) | - | 26(7) | 39(4) | - | 1 | 5 |
| 56. | Youth Affairs and Sports | 60(9) | 4(1) | 29(3) | 0(0) | 2(0) | 3(1) | 22(4) | - | 4 | 21 |
| TOTAL: | | 6845(1434) | 300(66) | 3101(667) | 245(38) | 38(7) | 843(168) | 2290(487) | 28(1) | 84 | 333 |

STATEMENT-V

Statement showing the subjects on which considerable number of Questions were answered

| Sl. No. | Name of Ministry/ Department | Subject | <u>No. of Questions Admitted</u> | | No. of Supplementaries asked |
|---------|---|---|----------------------------------|-----------|------------------------------|
| | | | Starred | Unstarred | |
| 1 | 2 | 3 | 4 | 5 | 6 |
| 1. | Agriculture and Farmers Welfare | Agriculture production | 1 | 20 | - |
| 2. | Atomic Energy | Nuclear energy | 2 | 19 | - |
| 3. | Ayurveda, Yoga & Naturopathy, Unani, Siddha and Homoeopathy (AYUSH) | AYUSH hospitals/research centres | - | 12 | - |
| 4. | Civil Aviation | Development/ Modernisation of Airports | 3 | 18 | 15 |
| 5. | Commerce and Industry | Export/Import | 2 | 16 | 5 |
| 6. | Consumer Affairs, Food and Public Distribution | FDI | 5 | 9 | 5 |
| | | Price rise | 4 | 20 | - |
| 7. | Drinking Water and Sanitation | Public Distribution System | 1 | 12 | - |
| | | Drinking water issues | 2 | 17 | 5 |
| 8. | Environment, Forest and Climate Change | Forests | 1 | 21 | - |
| 9. | External Affairs | Relations with China | 2 | 15 | - |
| 10. | Finance | Loans from Banks | 2 | 21 | 8 |

| | | | | | | |
|-----|----------------------------|--|--|----|----|---|
| | | Non-performing assets of banks | 3 | 17 | 6 | |
| | | Taxation matters | 3 | 32 | - | |
| 11. | Health and Family Welfare | AIIMS, AIIMS like institutions, medical collages, etc. and their functioning thereof | 1 | 13 | 5 | |
| 12. | Home Affairs | Terrorism | 3 | 24 | 1 | |
| 13. | Human Resource Development | Indian Institutes of Technology | - | 16 | - | |
| 6 | 14. | New and Renewable Energy | Solar energy | 1 | 17 | - |
| | 15. | Petroleum and Natural Gas | Fuel prices | 2 | 16 | - |
| | 16. | Railways | Modernisation/upgradation of Railway stations | - | 18 | - |
| | | | Passenger amenities | 1 | 13 | - |
| | | | Railway Projects | 5 | 29 | - |
| | 17. | Road Transport and Highways | National Highways | 2 | 18 | - |
| | 18. | Rural Development | Mahatma Gandhi National Rural Employment Guarantee Act | 2 | 26 | 5 |
| | | | Pradhan Mantri Gram Sadak Yojana | 1 | 12 | 5 |
| | 19. | Shipping | Ports | - | 16 | - |
| | 20. | Tourism | Promotion of tourism | 2 | 16 | - |
| | 21. | Urban Development | Metro Rail | - | 20 | - |
| | 22. | Water Resources, Ganga Rejuvenation and River Development | Ganga river | 2 | 12 | 5 |
| | 23. | Youth Affairs and Sports | Promotion of Sports | 2 | 11 | 5 |

STATEMENT-VI

Statements laid on the Table of the Rajya Sabha in reply to Starred Questions

Copies of 292 statements (both in English and Hindi), which were laid on the Table of the Rajya Sabha in reply to Starred Questions, were sent to the Rajya Sabha Notice Office and Lobby for being supplied to Members, half an hour before commencement of the Question Hour, in pursuance of the announcement made by the Chairman in the House on the 16th July, 1952. In addition to this, a copy each of the statements was also kept at the seats of Members concerned. Spare copies of the statements were placed at the counter in Lobby for use by other Members.

STATEMENT-VII

Abstract showing the disposal of SHORT NOTICE QUESTIONS

| Dy. No. | Subject | Name of the Member | Ministry/ Department | Disposal | No. of supplementaries asked |
|---------|---|---------------------------|---------------------------|------------|------------------------------|
| 1. | Imposition of anti-dumping duty on purified Terephthalic Acid | Shri Majeed Memon | Textiles | Disallowed | - |
| 2. | Qualification of allopathic doctors | Shri Majeed Memon | Health and Family Welfare | Disallowed | - |
| 3. | Joint Services Memorandum on 7 th CPC | Shri Rajeev Chandrasekhar | Defence | Disallowed | - |
| 4. | Steps to rescue power loom weavers from financial crisis | Shri Majeed Memon | Textiles | Disallowed | - |
| 5. | Illegal allotment of permanent COCO of Indian Oil in Gumjal village, Punjab | Shri Shamsher Singh Dullo | Petroleum and Natural Gas | Disallowed | - |
| 6. | Money Bill | Shri V. Vijayasai Reddy | Law and Justice | Disallowed | - |

Admitted: Nil Disallowed: 6 Lapsed: Nil

STATEMENT-VIII

*Statement showing the disposal of notices received for raising
HALF-AN- HOUR DISCUSSION on matters of public importance arising out
of answers to Questions*

| Dy. No. | Subject | Name of the Member | Ministry/ Department | Disposal | No. of Members who took part in the discussion |
|---------|---|-------------------------------|---|----------------------|--|
| 1. | Electrification of villages in Uttar Pradesh | Shri Naresh Agrawal | Power | Discussed on 11.8.16 | 4 |
| 2. | Allowing 100 per cent FDI | Shri Vishambhar Prasad Nishad | Commerce and Industry | Disallowed | - |
| 3. | Execution of Namami Gange Programme | Shri K.T.S. Tulsi | Water Resources, River Development and Ganga Rejuvenation | Lapsed | - |
| 4. | Collection of school development fund in Kendriya Vidyalaya | Shri Vishambhar Prasad Nishad | Human Resource Development | Disallowed | - |
| 5. | Advanced survey on drug abuse among citizens | Shri Partap Singh Bajwa | Social Justice and Empowerment | Disallowed | - |

Discussed: 1 Disallowed: 3 Lapsed: 1

STATEMENT-IX

Abstract of Statements made/laid by the Ministers correcting replies to Questions given in the Rajya Sabha

| Sl. No. | Date | Statement made/laid by | No. of Question to which statement was made/laid | Date of answer to the Question | Subject of the Question |
|---------|------------|--|--|--------------------------------|---|
| 1. | 29.07.2016 | Shri Sudarshan Bhagat, Minister of State in the Ministry of Agriculture and Farmers Welfare | Unstarred Question 1010 | 04.3.2016 | Adoption of low carbon agriculture techniques |

STATEMENT-X

Some interesting features pertaining to Questions asked and answered in the Rajya Sabha

1. The number of sittings on which the Question time was originally allotted..... 20
2. The number of sittings on which the Question Hour was dispensed with..... 1 (on 10.8.2016)
3. The number of sittings which were adjourned without transacting any business..... Nil
4. The number of sittings on which Question time was allotted but no Questions were orally answered in the House..... 2 (on 11.8.2016 and 12.8.2016)
5. The number of sittings cancelled..... Nil
6. The number of sittings extended without Question Hour (special sittings)..... Nil
7. The number of notices of Questions (Starred and Unstarred) received in Hindi..... 1434
8. The number of Members from whom notices were received..... 130
9. The maximum number of times any Member's name appeared in the ballot of Starred Questions..... 12 (of Shrimati Ambika Soni)
10. The number of Starred Questions answered orally 84
11. The number of Starred Questions on which Supplementaries were put..... 82
12. The number of Supplementary Questions put..... 333
13. The number of Questions to which written replies were laid on the Table of the Rajya Sabha..... 3101
14. The maximum number of notices received from any one Member..... 334 (from Dr. K.V.P. Ramachandra Rao)

15. Maximum number of Questions, both Starred and Unstarred, admitted and listed against a Member..... 64 (against Dr. K.V.P. Ramachandra Rao)
16. Minimum number of Questions, both Starred and Unstarred, admitted and listed against a Member..... 1 (each against Shri Sambhaji Shahu Chhatrapati, Shri R.K.Sinha and Dr. Vikas Mahatme)
17. The maximum number of Supplementary Questions put by any one Member..... 10 (each by Shri Derek O' Brien and Dr. Satyanarayan Jatiya)
18. The maximum number of Supplementaries asked by any one Member on any one day..... 3 (each by Shri Derek O' Brien and Dr. Satyanarayan Jatiya)
19. The days on which there were less than 15 Questions in a Starred list..... Nil
20. The minimum number of Unstarred Questions put down in a day's list..... 114 (on 20.7.2016)
21. The maximum number of Questions on which Supplementary Questions were asked on any one day..... 8 (each on 19.7.2016 and 09.8.2016)
22. The minimum number of Questions on which Supplementary Questions were asked on any one day..... 1 (on 20.7.2016)
23. The maximum number of notices received on any one day after the issue of Bulletin for commencement of the Session..... 907 (on 8.7.2016)
24. The maximum number of Questions orally answered on any one subject..... 3 (on Uniform Civil Code)
25. The maximum number of supplementaries raised on any one Question..... 6 (on SQ 94)
26. The maximum number of notices addressed to any one Minister by Members..... 438 (to Minister of Finance)

| | | |
|-----|---|---|
| 27. | The maximum number of admitted Questions addressed to any one Minister..... | 231 (to Minister of Finance) |
| 28. | The maximum number of Questions orally answered by any one Minister..... | 10 (by Minister of Finance) |
| 29. | The maximum number of Supplementary Questions answered by any one Minister..... | 35 (by Shri Arun Jaitley, Minister of Finance) |
| 30. | Number of Questions answered by a Minister, other than by the Minister-in-charge..... | Nil |
| 31. | Average number of Questions received per sitting..... | 342.25 |
| 32. | Average number of Questions orally answered per sitting... | 4.2 |
| 33. | Average number of Questions orally answered per sitting (only for those sittings when Questions were orally answered)..... | 4.94 |
| 34. | Average number of Supplementary Questions asked per sitting..... | 16.65 |
| 35. | Average number of Supplementary Questions on each Question answered orally | 3.96 |
| 36. | Average time taken on each Question orally answered..... | 9.9 minutes |
| 37. | Total number of Statements in reply to Questions sent to the Rajya Sabha Notice Office and Lobby half an hour before the Question Hour..... | 292 |
| 38. | The largest number of Statements sent to the Rajya Sabha Notice Office with reference to Questions on any one day. | 15 (each on 18 th , 19 th , 20 th , 21 st , 26 th , 27 th , 28 th , 29 th July and 4 th , 9 th , 10 th , 11 th and 12 th August, 2016) |
| 39. | The biggest statement laid on the Table of the Rajya Sabha with reference to a Question sent to Notice Office and Lobby..... | 19 pages (for SQ 172 answered on 02.8.2016) |
| 40. | Total number of statements made/laid by Ministers correcting replies given by them to Questions in the Rajya Sabha..... | 1 |

STATEMENT-XI

Statement showing the Observations/Directions/Rulings made / given for smooth functioning of Question Hour in the Rajya Sabha

| Sl. No. | Observations/ Directions/ Rulings made/given by Chairman/ Dy. Chairman | Date | Observations/Directions/Rulings made/ given |
|---------|---|------|---|
| | | | Nil |
